Ammonium Phosphate Lite (DAP Lite 16-44-0), Muriate of Potash (MOP), Mono Ammonium Phosphate (MAP, 11-52-0), Triple Super Phosphate (TSP, 0-46-0), 15 grades of complex fertilizers, SSP and Ammonium Sulphate (AS — Caprolactum grade by GSFC and FACT).

12 grades of Water Soluble Fertilizers and 3 grades of liquid fertilizers are included in Schedule-I part A of the Fertilizer (Control) Order (FCO). A few fertilizer companies namely, M/s Zuari Industries Ltd., IFFCO, Gujarat State Fertilizers and Chemicals Ltd. and Coromandel International Ltd. are producing certain grades of Water Soluble Fertilizers. Some of the companies are also importing 100% Water Soluble Fertilizers from China, UAE, Israel, Belgium and Denmark. None of the fertilizer companies in India is producing liquid fertilizers.

Only one representation has been received in the Department of Fertilizers from M/s Coromandel International Ltd. seeking subsidy for Water Soluble Fertilizer namely, Potassium Nitrate (13-0-45) on 28.7.2011. Accordingly, as on date, only this proposal for inclusion of Water Soluble Fertilizers into the Nutrient Based Subsidy Policy is under consideration with Department of Fertilizers. Further, no proposal for liquid fertilizer have been received in this Department for inclusion in subsidy scheme.

Setting up of Navodaya Vidyalayas

*95. SHRI KANWAR DEEP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of Navodaya Vidyalayas in the country, State-wise;

(b) whether Government has any proposal to set up more such Vidyalayas; and

(c) if so, the details thereof, location-wise, including in Jharkhand?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) State-wise details of the number of Jawahar Navodaya Vidyalayas (JNVs) functioning in the country are at given in the Statement-I (*See* below).

(b) and (c) Navodaya Vidyalaya Scheme envisages opening of one JNV in each district of the country. 72 districts in the country (including 32 districts in the State of Tamil Nadu, which has not yet accepted the scheme) do not have any JNV. The details of the remaining 40 districts are given in the Statement-II (*See* below). Six districts *viz*. Hyderabad, Central Delhi, New Delhi, Kolkata, Mumbai and Mumbai Suburban are not eligible to have JNVs as these have no rural population. For the remaining districts, which include two districts of Jharkhand *viz*. Ramgarh and Khunti, opening of a Navodaya Vidyalaya depends on the concerned State Government making available the required land for construction of permanent building and temporary accommodation required to start the school, subject further to availability of funds and requisite sanction.

Statement-I

| SI. State | Total no. of JNVs functional |
|--------------------------------|------------------------------|
| No. 1 2 | 3 |
| 1. Andaman and Nicobar Islands | 2 |
| 2. Andhra Pradesh | 24 |
| 3. Arunachal Pradesh | 16 |
| 4. Assam | 27 |
| 5. Bihar | 39 |
| 6. Chandigarh | 1 |
| 7. Chhattisgarh | 17 |
| 8. Dadra and Nagar Haveli | 1 |
| 9. Daman and Diu | 2 |
| 10. Delhi | 2 |
| 11. Goa | 2 |
| 12. Gujarat | 22 |
| 13. Haryana | 20 |
| 14. Himachal Pradesh | 12 |
| 15. Jammu and Kashmir | 17 |
| 16. Jharkhand | 24 |
| 17. Karnataka | 28 |
| 18. Kerala | 14 |
| 19. Lakshadweep | 1 |
| 20. Madhya Pradesh | 50 |
| 21. Maharashtra | 33 |
| 22. Manipur | 9 |
| 23. Meghalaya | 8 |

| 1 | 2 | 3 |
|-----|---------------|-----|
| 24. | Mizoram | 7 |
| 25. | Nagaland | 11 |
| 26. | Orissa | 30 |
| 27. | Pondicherry | 4 |
| 28. | Punjab | 21 |
| 29. | Rajasthan | 33 |
| 30. | Sikkim | 4 |
| 31. | Tripura | 4 |
| 32. | Uttar Pradesh | 68 |
| 33. | Uttarakhand | 13 |
| 34. | West Bengal | 18 |
| | Total: | 584 |

Statement-II

| | Names of districts without Jawahar Navodaya Vidyalaya (JNV) | |
|--|---|--|
|--|---|--|

| SI. | Name of State | | Name of district | Remarks |
|-----|----------------|-----|---------------------|-------------------------------|
| No. | | | without JNV | |
| 1 | 2 | | 3 | 4 |
| 1. | Andhra Pradesh | 1. | Hyderabad | Not eligible |
| 2. | Assam | 2. | Kamrup | Sanctioned but not functional |
| 3. | Chhattisgarh | 3. | Narayanpur (Bastar) | _ |
| | | 4. | Bijapur (Dantewada) | _ |
| 4. | Delhi | 5 | Central Delhi | Not eligible |
| | | 6. | New Delhi | Not eligible |
| | | 7. | East Delhi | _ |
| | | 8. | West Delhi | _ |
| | | 9. | North Delhi | _ |
| | | 10. | South Delhi | _ |
| | | 11. | North East Delhi | _ |

| 1 | 2 | 3 | 4 |
|-----|----------------------|----------------------|-------------------------------|
| 5. | Gujarat | 12 Surat | _ |
| | | 13 Ahmedabad | Sanctioned but not functional |
| | | 14. Valsad | Sanctioned but not functional |
| | | 15 Narmada | Sanctioned but not functional |
| 6. | Haryana | 16 Palwal | _ |
| 7. | Jammu and Kashmir | 17. Srinagar | _ |
| | | 18. Bandipura | _ |
| | | 19. Ramban | _ |
| | | 20. Kishtwar | _ |
| | | 21. Phulwama | _ |
| 8. | Jharkhand | 22. Ramgarh | _ |
| | | 23. Khunti | _ |
| 9. | Karnataka | 24. Kolar | _ |
| | | 25. Ramanagara | _ |
| | | 26. Gulbarga | _ |
| 10. | Maharashtra | 27. Bhandara | _ |
| | | 28. Mumbai | Not eligible |
| | | 29. Mumbai Suburban | Not eligible |
| 11. | Madhya Pradesh | 30. Singrauli | _ |
| | | 31. Jhabua | _ |
| 12. | Mizoram | 32. Aizwal | Sanctioned but not functional |
| 13. | Rajasthan | 33. Pratapgarh | _ |
| 14. | Uttar Pradesh | 34. Kanshi Ram Nagar | _ |
| | | 35. Sultanpur | _ |
| | | 36. Rampur | Sanctioned but not functional |
| | | 37. Deoria | Sanctioned but not functional |

| 1 | 2 | | 3 | 4 |
|-----|-------------------------------|-----|---------------|--------------|
| 15. | West Bengal | 38. | Kolkata | Not eligible |
| | | 39. | Malda | _ |
| 16. | Andaman and Nicobar Island | 40. | South Andaman | _ |

Training of farmers for better crops in low rainfed areas

*96. DR. PRABHA THAKUR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether in low rainfed areas Government provides training to farmers about the crops which need less water;

(b) if so, the names of the States and places therein where such training is going on;

(c) how Government provides useful information to farmers, such as the types of crops which are to be grown on various types of land and the type of climate which suits various types of crops and also the crops which can be grown with less water and can fetch more price alongwith the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (d) Training to farmers and dissemination of information about crops which can be grown with less water remuneratively in low rainfed areas is achieved through the following initiatives of Government:—

- (i) Scheme on 'Scaling up of Water Productivity in Agriculture for Livelihoods through Teaching-cum-Demonstration, Training of Trainers and Farmers' — being implemented in 32 Centres (27 State Agricultural Universities (SAUs) and 5 ICAR Institutes), through Indian Council of Agricultural Research and 11 of these Centres are in low rainfall regions (Details of location of these centres are given in the Statement (*See* below).
- (ii) Krishi Vigyan Kendras (KVKs), which are located in low rainfed areas, also impart training to farmers and extension workers, in crop production and improved agriculture practices through disseminating useful technologies through frontline demonstrations, on-farm trials, skill development, vocational training, interactive discussions etc.
- (iii) Agricultural Technology Management Agency (ATMA) Scheme is under implementation in 603 districts of 28 States and 3 Union Territories, which promotes decentralized farmer-driven and farmer-accountable extension system for technology dissemination.